

COURT- 2

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 127 OF 2018 & IA No. 968 OF 2018

Dated: 23rd October, 2019

In the matter of:

Shekhawati Transmission Service Company Ltd.

.... Appellant(s)

Versus

Rajasthan Electricity Regulatory Commission

.... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **12.12.2019**.

Court Master

NR